

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.16579 of 2020

Shri Prafulla Samantara

....

Petitioner

Mr. I. Mohanty, Advocate

-versus-

State of Odisha

....

Opposite Party

Mr. M.S. Sahoo, A.G.A.

**CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUTRAY**

**ORDER
31.08.2021**

Order No.

I.A. No.9792 of 2021

14.

1. Copy of the present application be served on Mr.M.S. Sahoo, learned Additional Government Advocate to enable him to seek instruction.

2. List on 20th September, 2021.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge